

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO.....OF

Applicant(s)

Respondent(s)

Advocate for

Advocate for

Applicant(s)

Respondent(s)

Notes of the Registry	Orders of the Tribunal
	<u>OA No. 55/2010</u>
	<u>Date of Order: 02.11.2010</u>
	<p>None present for the applicant. Mr. Govind Suthar, proxy counsel for Mr. Manoj Bhandari, counsel for respondents.</p>
	<p>In spite of repeated calls, neither the applicant nor his lawyer appeared in the case. It appears that for the last few dates, no one is appearing on behalf of the applicant, which shows that the applicant has lost his interest in prosecuting this case.</p>
	<p>Considering the above fact, this Original Application is dismissed in default.</p>
	 [Sudhir Kumar]
	Administrative Member
	 [Justice S.M.M. Alam]
	Judicial Member
	<u>nlk</u>

दिनांक १५/११/१५ के आदेशानुसार
मैत्री अधिकारी का नियन्त्रण १५/११/१५
को आगे नहीं बढ़ावा दिया गया ।

आगरा अधिकारी
कैन्टनमेंट इंस्पेक्टर का अधिकारी
जोधपुर न्यायालय, जोधपुर